Annexure – 3
Name of the corporate debtor: Western Energetics Private Limited;
Date of commencement of CIRP 19.09.2023; List of creditors as on: 31.10.2026

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name o authorise of represent - tive, if any	Name empl -oyee	Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amou nt claim ed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1		Yunas Khan	25/12/2023	150000	150000	Employee	No	0	0	0	0	0	
2		Shaikat Ali	25/12/2023	160000	160000	Employee	No	0	0	0	0	0	
3		Hayat Khan	25/12/2023	80240	80240	Employee	No	0	0	0	0	0	
4		Gaji Khan	25/12/2023	104000	104000	Employee	No	0	0	0	0	0	
5		Faruk Khan	25/12/2023	104300	104300	Employee	No	0	0	0	0	0	
6		Hasina	25/12/2023	88320	88320	Employee	No	0	0	0	0	0	
7		Satar	25/12/2023	184370	184370	Employee	No	0	0	0	0	0	
8		Osama Khan	27/12/2023	377000	377000	Employee	Yes	0	0	0	0	0	
9		Preeti Swami	27/12/2023	380000	380000	Employee	No	0	0	0	0	0	
10		Meenakshi Swami	31/12/2023	90340	0	Employee	No	0	0	0	0	90340	
11		Gajendra Pal Verma	14/02/2024	63618	63618	Employee	No	0	0	0	0	0	
		TOTAL		1782188	1691848							90340	

Note1. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors, list provided by the suspended management, as the updated books of accounts of the Corporate Debtor are still not made available to IRP / RP.

2. The claims admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.